

SHRI N. KANUNGO: This is not a registration fee. This fee is being proposed to be levied from powerlooms which have been operating without the texmark and without the permission of the Textile Commissioner. They have not been paying any dues. In other words, they are unauthorised powerlooms which are liable for prosecution and sealing

SHRI DEOKINANDAN NARAYAN: May I know the reason for this abnormal rise?

SHRI N. KANUNGO: It is not an abnormal rise. As I tried to show, this is not a registration fee but a fee that is being charged from those powerlooms which have been operating without any legal authority for a number of years.

SHRI DEOKINANDAN NARAYAN: May I know the number of such looms that are working there in an unauthorised way?

SHRI N. KANUNGO: It is a little more than 32,000.

SHRI DEOKINANDAN NARAYAN: May I know the number of all powerlooms that are working today in India?

SHRI N. KANUNGO: The registered powerlooms may be round about 40,000 but I am not sure of the number.

SHRI DEOKINANDAN NARAYAN: How many of them are working under co-operatives?

SHRI N. KANUNGO: I cannot give the exact number but the number is not large. The number is small and that too relates to those units which have been developed in the last four or five years.

SHRI FARIDUL HAQ ANSARI: Does the hon. Minister realise that the people who are carrying on this profession are generally poor people and that by imposing a fine of Rs. 500

on these people they will be forced to close down their business?

SHRI N. KANUNGO: As I said, Sir, the matter is still under consideration, but I would like to draw the attention of the House to the fact that these unauthorised powerlooms are liable for prosecution and to the scrapping of the looms but we are offering them an alternative.

SHRI N. SRI RAMA REDDY: Does the hon. Minister know that there are a large number of weavers in Bangalore called the *Nakki* weavers, ribbon weavers, who operate their machines with only 1½ horse power machines and that these people also have been classified under the powerlooms with the result that there has been a great deal of hardship caused in Bangalore?

SHRI N. KANUNGO: If ribbon is woven on narrow with looms, it will not be covered.

*461. and *462. [The questioner (Shri Ram Sahai) was absent. For answers, vide cols. 2440—44 infra.]

चीनियों द्वारा लांगजू का खाली किया जाना

*४६३. { श्री राम सहाय
श्री एम० एस० गुरुपादस्वामी :†

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि क्या दिनांक ३ दिसम्बर, १९६० के हिन्दी 'हिन्दुस्तान' में प्रकाशित यह समाचार सच है कि लांगजू में किसी महामारी के फैल जाने के कारण चीनी सैनिक वहाँ से भाग गये हैं ?

†[VACATION OF LONGJU BY CHINESE

{ SHRI RAM SAHAI:
*463. { SHRI M. S. GURUPADA
SWAMY:†

Will the PRIME MINISTER be pleased to state whether the news published in the Hindi 'Hindustan' dated

†[] English translation.

†The question was actually asked on the floor of the House by Shri M. S. Gurupada Swamy.

the 3rd December, 1960 to the effect that 'the Chinese soldiers have fled from Longju because of some epidemic raging there' is correct?]

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): Yes, Sir

†[बंदेशिक कार्य उप-मंत्री (श्रीमती लक्ष्मी एन० मेनन) : जी हा ।]

SHRI M. S. GURUPADA SWAMY. As there is no doubt whatsoever that this territory belongs to us and that it has been vacated by the Chinese recently, why is the Government hesitant and indecisive and even afraid of occupying this territory?

SHRI JAWAHARLAL NEHRU: There is doubt in the Chinese mind on the subject unfortunately. The reason is, as stated in the question itself, that there is some epidemic raging there. Our information is that such huts as were there have been destroyed partly because there was an epidemic there or partly because they wanted to take away the material elsewhere. There is nothing there. Therefore, to go there would mean a military operation which may be a big one or a small one depending upon the circumstances, but to go to a place which is of no strategic value and which is epidemic-ridden is not considered desirable.

SHRI M. S. GURUPADA SWAMY: May I know from the hon. Prime Minister as to whether the Government would tolerate reoccupation of this territory by the Chinese after the epidemic is over?

SHRI JAWAHARLAL NEHRU: I do not know what the hon. Member means by toleration and non-toleration. Is he talking in terms of the military? Is he talking in military terms or ethical terms or what?

SHRI M. S. GURUPADA SWAMY. Military terms and political terms.

† [] Hindi translation.

SHRI JAWAHARLAL NEHRU: This place is difficult of access. It would mean fairly large-scale military operations, and if the hon. Member had followed the correspondence previously, he would have found out that it was our suggestion to the Chinese authorities a year or more ago that this place should be vacated by them while discussion was going on about these matters. We will not occupy this place till the matters have been dealt with otherwise.

BUILDING OF A 'SARAI' OR 'DHARAM-SHALA' IN DELHI

*464 SHRI JUGAL KISHORE: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state

(a) whether Government have any proposal under consideration to build a Dharamshala or a Sarai in Delhi for the free use of poor and middle class people who visit Delhi in large numbers; and

(b) if so, which site has been chosen for the purpose?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) No, Sir

(b) Does not arise

SHRI JUGAL KISHORE May I know what arrangements Government have made for the stay of poor and middle class people in Delhi while big hotels are being built for the richer people?

SHRI K. C. REDDY: The question was whether there was any proposal under the consideration of the Government for the construction of a Dharamshala or a Sarai where people can stay free of charge. So far as hotels are concerned, we have already got the Ashoka Hotel where the upper class people and tourists can stay.

SHRI BHUPESH GUPTA: How many of us can go there?

SHRI K. C. REDDY: There is the Janpath Hotel for the middle-class